

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:412
ANSWERED ON:27.07.2010
DELAY IN PROCUREMENT OF COSTUMES FOR SWIMMERS
Deora Shri Milind Murlu

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the swimsuits/required costumes for swimmers who were to compete in international German Swimming Open for disabled athletes in Berlin, were not procured by Paralympics Swimming Federation of India on time;
- (b) If so, the detail thereof alongwith the reasons therefor and the reaction of the Government thereto;and
- (c) the action/steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): World Swimming Federation (FINA) had introduced new swimsuits for swimmers in January, 2010. Since the newly approved swimsuits were not available in India, Paralympic Committee of India(PCI) was authorized to procure the required swimsuits. Accordingly, the swimsuits were procured by the PCI in Germany and provided to the Para-swimmers during the International German Swimming Open Met in Berlin.

(c): No action is required to be taken in this regard.